## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 27/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2016

NAME OF THE PARTIES: Shaikh Mukhtar Hussain

M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

DY S. K. Jann PCG In

Order CP No. 27/397-398/CLB/MB/MAH/2011

Petitioner is present and Respondent side is absent. At the request of the Petitioner, list this matter for hearing on 6.1.2017.

sd/-

**B.S.V. PRAKASH KUMAR** Member (Judicial)

sd/-V. NALLASENAPATHY

Member (Technical)